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title: Introduction of the Constitution (Amendment) Bill, 2016. (Amendment of the Eighth Schedule).

HON. SPEAKER: Item No.50.

KUNWAR PUSHPENDRA SINGH CHANDEL (HAMIRPUR): Madam, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

KUNWAR PUSHPENDRA SINGH CHANDEL: I introduce the Bill.

15.54 hours